

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6155
ANSWERED ON:27.04.2001
DUTY DRAWBACK INCENTIVES
ASHOK NAMDEORAO MOHOL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are aware that a number of export oriented firms are being given duty drawback incentives;
- (b) if so, the number of firms benefited by this scheme alongwith incentives availed by each firm during the last one year;
- (c) whether some enterprenuers have manipulated with custom officials and reimbursed duty drawback;
- (d) if so, the number of cases noticed during the said period; and
- (e) the action taken by the government against the such firms as well as officials involved therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a), (b), (c), (d) &(e): The information is being collected and will be laid on the Table of the House.